

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2656
ANSWERED ON 2ND AUGUST, 2016

VALUE ADDITION FOR JACK-FRUIT

2656. SHRI ANTO ANTONY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is encouraging the value addition of Jack-fruit;
- (b) if so, the details thereof;
- (c) whether the Government is providing financial assistance for processing/value addition of Jack-fruit; and
- (d) if so, the details of such assistance provided by the Government during the last three years, year-wise and State-wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) to (d): For encouraging processing and value addition of agricultural and horticultural produce including Jack-Fruit in the country, Ministry of Food Processing Industries had been implementing a Scheme namely Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries up to 31.03.2012. Under this scheme, financial assistance in the form of grant-in-aid had been provided for Setting up/Technology Upgradation/Modernization of all food processing units in the country, which includes industries involved in value addition of Jack-Fruit also.

The quantum of financial assistance admissible for eligible entrepreneurs under the above scheme was at the rate of 25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in case of General areas and for difficult areas, the same was at rate of 33.33% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 75 lakhs. The aforesaid scheme was subsequently subsumed in the Centrally Sponsored (CSS)-National Mission on Food Processing (NMFP) with effect

from 01.04.2012 till 31.03.2015. Thereafter, the said scheme got delinked from Government of India's assistance and it was left to the State Governments to decide on its continuance from their increased resource as per recommendation of 14th Finance Commission.

As a part of the Committed / Spillover liabilities of 11th Plan period during the 12th Plan period also, Ministry of Food Processing Industries has been releasing grant-in-aid to eligible entrepreneurs under the Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries, which includes entrepreneurs involved in value addition of Jack-Fruit also.

The year-wise and state-wise details regarding financial assistance released by the Ministry of Food Processing Industries under the Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries during last three years, are given in **Annexure**.

In addition, the Government has also created a special fund of Rs. 2000 crore with National Bank for Agriculture and Rural Development (NABARD) for providing affordable credit to entrepreneurs for setting up of food processing units in designated Food Parks notified by the Ministry of Food Processing Industries. The entrepreneurs involved in value addition of Jack Fruit can also avail the affordable credit under this fund for setting up of their units.

Annexure**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 2656 FOR ANSWER ON 2ND AUGUST, 2016 REGARDING VALUE ADDITION FOR JACK-FRUIT**

Year-wise and State-wise details of units assisted and financial assistance released by the Ministry of Food Processing Industries under the Scheme for Technology Upgradation/ Establishment / Modernization of Food Processing Industries during last three years are as under:

S.No.	State	2012-13		2013-14		2014-15		2015-16	
		Nos.	Amount [in Cr.]	Nos.	Amount [in Cr.]	Nos.	Amount [in Cr.]	Nos.	Amount [in Cr.]
1	ANDHRA PRADESH	225	43.45	145	29.40	144	25.85	38	7.05
2	ASSAM	18	3.76	10	2.14	2	0.40	4	0.53
3	BIHAR	2	0.36	2	0.27	6	0.72	3	0.59
4	CHANDIGARH	0	0.00	2	0.33	1	0.08	0	0.00
5	CHHATTISGARH	149	17.54	68	8.01	57	6.91	22	2.48
6	DAMAN & DIU	0	0.00	0	0.00	1	0.25	1	0.25
7	DELHI	2	0.50	6	1.18	2	0.50	2	0.50
8	GOA	1	0.19	5	0.93	6	1.05	1	0.07
9	GUJARAT	52	8.34	80	14.31	70	11.75	54	9.86
10	HARYANA	88	11.58	34	5.66	27	5.12	26	5.45
11	HIMACHAL PRADESH	5	1.33	10	2.60	11	2.52	9	2.19
12	JAMMU AND KASHMIR	2	0.16	3	0.55	3	0.48	9	2.22
13	JHARKHAND	6	1.24	2	0.38	5	1.18	3	0.67
14	KARNATAKA	78	12.19	68	8.40	74	10.84	49	7.44
15	KERALA	14	2.44	43	7.40	21	3.55	20	2.93
16	MADHYA PRADESH	31	4.27	30	4.05	23	3.57	17	3.25
17	MAHARASHTRA	136	18.35	171	24.17	144	21.01	100	15.07
18	MANIPUR	21	4.67	36	7.93	0	0.00	0	0.00
19	MEGHALAYA	1	0.05	3	0.72	1	0.38	0	0.00
20	NAGALAND	2	0.14	1	0.08	0	0.00	1	0.13
21	ODISHA	15	2.59	5	0.73	14	2.59	7	1.19
22	PUDUCHERRY	6	1.50	1	0.25	0	0.00	0	0.00
23	PUNJAB	231	24.45	83	9.49	42	4.68	27	3.64
24	RAJASTHAN	44	6.71	50	5.45	76	12.42	84	15.64
25	TAMIL NADU	46	7.23	58	9.97	62	11.69	31	6.74
26	UTTAR PRADESH	38	5.97	59	10.58	64	10.96	33	6.31
27	UTTARAKHAND	7	1.72	7	2.25	6	1.56	4	0.96
28	WEST BENGAL	6	1.39	18	3.90	27	4.67	17	4.09
Total		1226	182.12	1000	161.13	889	144.73	562	99.25